

privilege and contempt of the House against a correspondent of the Hindustan Times...

MR. SPEAKER . I have already asked for explanation. I will take care of it.

SHRI SHANTARAM NAIK (Panaji) : I have given a notice about China-USA nuclear pact which does not contain any clause with respect to diversion of technology

MR. SPEAKER : Under what ?

SHRI SHANTARAM NAIK : A Calling Attention Notice.

MR. SPEAKER : I will see.

[Translation]

SHRI RAM SWAROOP RAM (Gaya) : Mr Speaker, Sir, I have given notice of a Calling Attention. Floods are causing havoc in Bihar, Uttar Pradesh and Assam.....

[English]

MR. SPEAKER : We have already discussed it. Not allowed. Now, papers to be laid on the Table.

12.12 hrs.

PAPERS LAID ON THE TABLE

[English]

Report of the Committee on Problems of Ex-Serviceman and statement showing reasons for delay in laying the report

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : I beg to lay on the table :—

- (1) A copy of the Report (Hindi and English versions) of the High Level Committee on Problems of Ex-Servicemen.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the report mentioned at (1) above.

[Placed in Library. See No. LT 1127/85]

Indian Telegraph (Amendment) Rules 1985

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table a copy of the Indian Telegraph (Amendment) Rules, 1985 (Hindi and English versions) published in Notification No. G.S.R. 428 in Gazette of India dated the 27th April, 1985 together with a corrigendum thereto published in Notification No. G.S.R. 591(E) in Gazette of India dated the 18th July, 1985. Under sub-section (5) of section 7 of Indian Telegraph Act, 1885.

[Placed in Library. See No. LT 1218/85]

Monopolies and Restricted Trade Practices Commission (Recruitment of Members of Staff) Amendment Rules, 1985 :

Review and Annual Report of the Hindustan Salts Limited, Jaipur etc. for the Year 1983-84.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : I beg to lay on the Table :—

- (1) A copy of the Monopolies and Restrictive Trade Practices Commission (Recruitment of Members of Staff) Amendment Rules, 1985 (Hindi and English versions) published in Notification No. G.S.R. 486 in Gazette of India dated the 18th May, 1985, under sub-section (3) of section 67 of the Monopolies and Restrictive Trade Practices Act, 1969.

[Placed in Library. See No. LT 1219/85]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
 - (a) (i) Review by the Government on the working of the Hindustan Salts Limited, Jaipur, for the year 1983-84.
 - (ii) Annual Report of the Hindustan Salts Limited,

Jaipur, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 1220/85]

- (b) (i) Review by the Government on the working of the Sambhar Salts Limited, Jaipur, for the year 1983-84.
- (ii) Annual Report of the Sambhar Salts Limited, Jaipur, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 1221/85]

12.14 hrs

ESTIMATES COMMITTEE

[English]

Fourth Report

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : Sir, I beg to present the Fourth Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Seventy-second Report of the Committee (Seventh Lok Sabha) on the Ministry of Supply—Directorate General of Supply and Disposal.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1985-86

[English]

THE MINISTER OF FINANCE AND COMMERCE (SHRI VISHWANATH PRATAP SINGH) : Sir, I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for

Grants in respect of the Budget (General) for 1985-86.

12.15 hrs.

STATEMENT RE : FLOOD SITUATION IN THE COUNTRY

[English]

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : Floods in the country this year have so far been mainly confined to the North, North-East and Eastern Regions. The Brahmaputra and its principal tributaries, namely Burhi-Dihing, Dhansiri, Puthimari, Manas, Beki, Sankosh, Raidak, Jaldhaka and Tista and the rivers in the lower Ganga region like Mahananda, Kosi, Kamla-Balan, Bagmati and Burhi Gandak are in spate affecting areas in Assam, Bihar, and West Bengal and are flowing above the danger level. The flood situation in Bagmati and other rivers in the Lower Ganga Region has been aggravating over the last 24 hours. Yamuna river which has been rising has touched the warning level at Delhi yesterday. Ghagra, Rapti and Gandak have also been rising fast. The river Ganga from Rudra Prayag downward has been rising all along its course and has almost touched the danger level at Farakka. In the last month, the rivers in the Barak Valley had also been flowing above the danger level causing extensive damage in Assam, Manipur and Tripura. Local heavy rains and flash floods have also occurred in Kerala, Bombay, Jammu & Kashmir and Gujarat.

2. According to the information from the State Governments, a total area of about 9.7 lakh hectares and a population of 181 lakhs have been affected by the floods this year so far. Human lives lost so far are reported to be 340. The total value of damage due to floods (as on 29-7-1985) has been placed at Rs. 616 crores. Last year in the entire monsoon period the area affected by floods was 152 lakh hectares, the population affected was 504 lakhs, human lives lost were 1,577 and the total damage was reported as Rs. 1,653 crores.

3. I visited the flood affected areas of Assam on 19th and 20th July, 1985 covering